

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4864
ANSWERED ON:23.04.2015
NH .33
Choudhary Shri Ram Tahal

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the time limit fixed for completing the work of four laning of National Highway 33 between Ranchi and Tata Nagar;
- (b) the reasons for the delay in completion of the said work; and
- (c) the steps taken by the Government to complete the said work results?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

(a) to (c) The project for four laning of Ranchi- Rargaon- Jamshedpur (Tata Nagar) was awarded to M/s Madhucon Projects Ltd. under BOT (Annuity). The appointed date was declared on 04.12.2012 with scheduled date of completion as 04.06.2015. The progress of work is very slow. The main reason for slow progress is cash flow problem of the Concessionaire. The Concessionaire has been served cure period notice to cure the defaults of Concession Agreement. Several meetings have been held at various levels of State and Central Government the last being on 06.04.2015 to resolve the issues and to expedite the work.